## F.No. 01(03)/Roster/CESTAT/2025/Part-II Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.09.2025

## ORDER NO. 181 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT**, **New Delhi** on **30.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Hon'ble Mr. Justice Dilip Gupta, President and	Customs and Excise Division
30.09.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Bench matters
50.07.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and	Service Tax Division Bench
	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	matters

By Order,

(Mukesh Gupta) Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar